

**CBI Vs. Sanjay Kumar
Closure Report No. 3/2019**

20.08.2020

Present: Sh. Pankaj Gupta, Ld. Sr.PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The matter is fixed for consideration of the closure report through video conferencing.

The clarifications were to be submitted by the IO. However, Ld. PP has submitted that he has received telephonic message that I.O. is unable to join the proceedings through video conferencing due to poor network at his end.

Put up for further hearing/clarifications on the closure report by the IO on **22.09.2020**. Notice be issued to the IO for next date of hearing.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.08.20
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
20.08.2020**

CBI Vs. Unknown Officials of Delhi Excise.
CC NO. 9/2020

20.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a closure report filed before the lock down.

Let notice be issued to the concerned IO as well as Complainant for hearing on **11.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA**

Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.08.20
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
20.08.2020